

DIVISION BENCH

ITEM NO.124

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No. 206/2022, IA No. 186/2022, IA No. 349/2022, IA No. 388/2022, IA
No. 62/2023, IA No. 214/2023, IA No. 215/2023, IA No. 140/2024
IA No. 183/2024 IN CP (IB) No. 322/ALD/2018**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 17th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	MRS. ANITA NIRULA & ANR V/S M/S PIYUSH SHELTERS INDIA PVT LTD.
UNDER SECTION	7 IBC (in CIRP)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Abhishek Kumar with Ms. Ankita Pandey & Sh. Imtiyaz, Advs. : *For the Applicant in IA No.206/2022, IA No.349/2022 & IA No.388/2022 & Res. in IA No.186/2022, IA No.62/2023, IA No.214/2023 & IA No.215/2023, IA No. 183/2024, IA No. 186/2022*

ORDER

- 1. At the request made by the Ld. Counsel representing the applicant, the matter is adjourned for 4th June, to come up higher on the board.**

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

17th May, 2024

*Bipul Kumar Tiwari
(Stenographer)*